NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1638/(MAH)/2017

CORAM:

Present:

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE PARTIES:

Archit Kaushal

V/s.

Ex-Servicemans Multipurpose Services India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME

DESIGNATION

SIGNATURE

1. AKASH MENON

ADVOCATE FOR Dr. CREDITOR

ORDER

C.P. No. 1638/I&BC/NCLT/MB/MAH/2017

- The Learned Representative of the Petitioner is present.
- There is no representation from the side of the Respondent.
- Hence this Bench has directed the Petitioner to inform the next date of hearing to the Respondent.
- The Petitioner is directed to file the proof of service by the next date of hearing. The matter is posted to 02.01.2018.

Sd/-

08.12.2017

Aah

BHASKARA PANTULA MOHAN

Member (Judicial)